

**DIVISION BENCH**

**ITEM NO. 111**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IVN. P No.01/2021, IA No.518/2023 & IA No.522/2023  
IN CP (IB) No.76/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 09<sup>th</sup> November, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>DEEPAK GUPTA HUF V/S M/S<br/>SPARKSPELL HOMES PVT LTD</b> |
| <b>UNDER SECTION</b>       | <b>7 IBC (IN CIRP)</b>                                       |

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Sh. Yash Tandon, Adv. : *For the Applicant in IVN. P No.01/2021, IA No.518/2023 & IA No.522/2023*
- Sh. R.P Agarwal assisted by : *For the Respondent No.2 in IVN. P No.01/2021*  
Sh. Abhishek Tripathi, Adv.
- Sh. Alok Tripathi, Adv. : *For the Respondent No.3-5 in IVN. P No.01/2021*

**ORDER**

**IA No.518/2023**

- 1. Ld. Counsel representing the parties are present.**
- 2. Let the convenience proforma be filed by the Resolution Professional within a period of one week.**
- 3. Let the matter to come up for further hearing on 1<sup>st</sup> December, 2023.**

**IVN. P No.01/2021, IA No.522/2023**

Let the matter be adjourned for 5<sup>th</sup> December, 2023 for further consideration.

**-Sd-**

**(Ashish Verma)  
Member (Technical)  
09<sup>th</sup> November, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**